# LOK SABHA UNSTARRED QUESTION NO. 2356 TO BE ANSWERED ON 31<sup>st</sup> JULY, 2017

### PETROL PUMP ALLOTMENT

#### **2356.** SHRI ASHWINI KUMAR CHOUBEY:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Ministry is aware of the National Highway Authority of India's (NHAI) clarification on the guidelines for issuance of No Objection Certificate (NOC) to the proposal submitted by Indian Oil Corporation Limited (IOCL) for the construction of a service road to avoid clustering of vehicles on the main carriageway in the case of a petrol pump allotment and if so, the details thereof; and
- (b) whether the Government is aware that IOCL has not submitted the proposal in recent past to NHAI for NOC in view of above clear classification and if so, the details thereof and the reasons therefor?

#### **ANSWER**

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

## MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) – Ministry of Road Transport and Highways (MoRTH) had issued detailed guidelines on "norms for access for Fuel Stations, Service Stations and Rest area along National Highways" vide their letter dated 17.10.2003. Further, revised guidelines/norms were issued in this regard vide letter dated 24.07.2013.

As per these guidelines, access to fuel stations on National Highway, located on plane rolling terrains in rural areas and not located on service lanes, shall be through Acceleration-Deceleration Lanes (Acceleration lane of minimum 100 meter length and deceleration lane of minimum 70 meter length).

All Retail Outlets developed after issue of MoRTH guidelines have been commissioned by Indian Oil Corporation Limited (IOCL) only after obtaining MoRTH approval as per their prevailing guidelines.

\*\*\*\*